

[English]

Unauthorised Construction in Hari Nagar

799. **Shri Bandaru Dattatraya** : Will the Minister of Urban Development be pleased to state :

(a) whether unauthorised constructions have been made by the allottees of DDA flats (double storey) particularly in pocket 'B' by first floor allottees in Hari Nagar, New Delhi ;

(b) if so, the details thereof ;

(c) the number of flats where water tank of ground floor has been shifted/changed by the unauthorised construction ; and

(d) the action taken or proposed by DDA in this regard ?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) : (a) Yes, Sir.

(b) Unauthorised construction has been made on second floor in 20 flats of Pocket-B, Hari Nagar, New Delhi.

(c) Water tanks of five ground floor flats have been shifted to the terrace of second floor by the allottees of 1st floor flats.

(d) The notices have been issued in all the above mentioned cases as per terms and conditions of allotment/lease.

[Translation]

Punishment for Felling of Trees

800. **Shri Rajveer Singh** : Will the Minister of Environment and Forests be pleased to state :

(a) the number of the persons arrested in the country for illegal cutting of forests during the current year ; and

(b) the details of action taken against them ?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath) : (a) and (b) : Information is being collected and will be laid on the Table of the House.

[English]

LIG/MIG Flats to Retired Persons in Rohini

802. **Prof. Prem Dhnmal** : Will the Minister of Urban Development be pleased to state :

(a) whether most of the flats in MIG and LIG category allotted to retired Government Servants in Sector 18, Rohini, have not been occupied by the allottees even after 18 months of their allotment ;

(b) if so, the reasons and details thereof ;

(c) the number of persons who have so far occupied the flats in MIG 'A' and 'B' Blocks and LIG flats of Sector 18 ; and

(d) the steps taken or proposed to be taken by the Government to provide the requisite facilities in this Sector to inspire the allottees to occupy the allotted flats ?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) : (a) No, Sir.

(b) Question does not arise.

(c) In Sector 18, Block 'A' & 'B' 1593 possession letters have been issued to the allottees of LIG/MIG flats. 1273 allottees have taken over the possession.

(d) The services like water supply, sewerage, drainage and electricity are already reported to be available.

Non-clearance of Industrial and Power Projects

803. **Shri Syed Shahabuddin** : Will the Minister of Environment and Forests be pleased to state :

(a) the brief particulars of industrial and power projects which were not cleared by the Government for environmental reasons during 1990-91 ;